

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.1436
TO BE ANSWERED ON 03.05.2016

Compensatory Afforestation

1436. SHRI JAGDAMBIKA PAL :

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

- (a) the areas in the country covered under compensatory afforestation in the past several years;
- (b) whether the compensatory afforestation programme takes into account the biodiversity of trees being planted and whether an ecosystem will be developed as a result thereof and if so, the details thereof;
- (c) whether the Government has received representations from civil societies or individuals about the absence of biodiversity value in the compensatory afforested areas in the county and if so, the details thereof; and
- (d) the reaction of the Government thereon along with the steps being taken to ensure development of biodiversity in compensatory afforested regions?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) Against a target of 8,60,791 ha, the area covered under compensatory afforestation in the period 1980 to 31st March 2015 is 6,87,809 ha ;
- (b)&(c) yes, Sir ;
- (d) It has been prescribed in the Objectives and Core Principles of the State CAMPA Guidelines, which have been approved by the Hon'ble Supreme Court of India in their order dated 10th July 2009 in the Writ Petition (Civil), No 202/1995: T N Godavarman Thirumalpad Vs UOI & Ors., that the prime task of the State CAMPAs would be regenerating natural forests.
